

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 23 OF 2017

Dated: 30th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

The Tata Power Company Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur
Ms. Abiha Zaidi

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R.1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **14.02.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Tpd/kt